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Title: The Minister of Parliamentary Affairs and Minister of Information and Broadcasting made a statement regarding Business of the House.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Mr. Speaker, Sir, with your permission, may I be permitted to propose that we dispose of the only Legislative item – Prohibition of Child Marriage Bill – by 4 p.m. today with the reply of the hon. Minister and close the deliberations of the House by 4.30 p.m. subject to your concurrence and the consent of the House? The short duration discussion under Rule 193 may begin for a minute and may be kept alive for the next Session?

MR. SPEAKER : Is that the sense of the House?

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : Okay. We shall follow that.

...(Interruptions)

MR. SPEAKER : Your observation is not recorded because you are usurping a seat.

...(Interruptions)

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